

की रक्षा से सम्बन्धित कानूनों का कठोरता से पालन करने की आवश्यकता की ओर आकर्षित किया गया है ।

(ग) वन्य पशुओं के शिकार पर प्रतिबन्ध पहले से ही समस्त राज्यों में मौजूद है ।

### **Tankers in Coastal Trade**

**\*629. Shri Warrior:** Will the Minister of Transport be pleased to state:

(a) the gross tonnage of oil carried in 1962-63 by foreign tankers and Indian tankers on the coastal trade;

(b) the number of Indian tankers participating in the coastal trade and their G.R.T.; and

(c) the target date by which it is proposed to Indianise all coastal trade of oil as is the case with general cargo?

**The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur):** (a) 19.82 lakh metric tonnes by foreign tankers and 4.91 lakh metric tonnes by Indian tankers.

(b) Three tankers of 23,829 GRT.

(c) No target date has been fixed as yet, because of the uncertainty of the future pattern and volume of this trade in view of the expected establishment of several refineries in various parts of the country.

### **Fodder Banks**

**\*630.** } **Dr. L. M. Singhvi:**  
 } **Shri Himmatsinhji:**  
 } **Shri Solanki:**  
 } **Shri P. H. Bheel:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether any progress has been made in setting up fodder banks and fodder depots in water scarcity areas of western Rajasthan, Punjab and Gujarat;

(b) whether the fodder shortage will be met by these fodder banks in the

famine stricken areas during the current year; and

(c) the assistance Government extended in the purchase, transport and free or fair price distribution of fodder?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) and (b). No fodder bank has been set up in water scarcity areas of Western Rajasthan, Punjab and Gujarat by the Government of India. The Governments of Gujarat and Rajasthan have, however, set up their own fodder depots.

A Centrally Sponsored Scheme for the establishment of two fodder banks was included in the Third Five Year Plan, but its implementation was deferred due to the National Emergency. The scheme is being revived again and it is now proposed to set up five fodder banks on regional basis.

(c) Grants-in-aid of Rs. 1 lakh and Rs. 30,000 to the Governments of Rajasthan and Gujarat respectively have been made available out of the funds of the General Council of Goasamvardhan for provision of relief to famine stricken cattle either by free supply of fodder or at subsidised rates. A small grant of Rs. 25,000 has been sanctioned for Rajasthan and Rs. 20,000 each for Punjab and Gujarat out of the Indian People's Famine Trust for relief in the affected areas. According to the recommendations of the Finance Commission, the State Governments have to set apart certain amounts for relief in the case of natural calamities and Central assistance is made available when the expenditure exceeds this amount. The Centre has assisted the State Governments concerned in locating sources of supply of fodder for relief in the affected areas. Instructions have also been given for supply of a wagon load of dockage from Bombay and 1000 mds. of hay from Himachal Pradesh free of cost to Punjab. The Railways charge famine concessional rates for the movement of fodder when famine or Scarcity conditions are notified to them by the State Go-

vernment along with the stations of loading of fodder and destination stations. The State Governments are also entitled to sponsor traffic for movement under higher priority.

**Theft of love birds**

- \*631. { Shri Kapur Singh:  
Dr. B. N. Singh:  
Shri Himmatsinghji:  
Shri Solanki:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that a number of rare species of birds known as love-birds, were stolen from the Zoological Gardens of Delhi during the week ending 30th November, 1963; and

(b) if so, the action taken in the matter of recovery of these valuable stolen birds and against those officials found delinquent in this affair?

The Minister of State in the Ministry of Food Agriculture (Dr. Ram Subhag Singh): (a) It is true that two pairs each of masked and peach faced love birds were stolen from the Delhi Zoological Park on 28th November, 1963. These birds purchased from a dealer for Rs. 232 are, however, commonly found in Africa and are not rare.

(b) Police investigation is in progress. The birds have not, however so far been recovered. Employees who were suspected to be involved in the affair were placed under suspension. Permission has also been given for the prosecution of one of them.

**Godown and handling contract at Bombay Port**

\*632. Shri Jashvant Mehta: Will the Minister of Food and Agriculture be pleased to state:

(a) the terms and conditions for godown and handling contract in respect of important foodgrains of Government at Bombay port;

(b) whether it is a fact that after giving the contract on a firm rate, Government have made payments in excess of the terms and conditions of the contract to the contractors recently; and

(c) if so, the amount involved?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) A copy of the tender form last issued for appointment of handling contractors at the godowns at Bombay is placed on the Table of the House. [Placed in Library. See No. LT-2141|63].

(b) and (c). No, Sir. No additional payment has been made to the contractors. After prolonged discussions, however, with the labour which started before the contract was awarded to the existing contractors it has been agreed to allow an increase of 15 per cent in the wages of the labour. The Government has paid Rs. 81,000 to the labour through the contractors as part payment towards the increased in wages.

**World Food Congress**

- \*633. { Shri P. C. Borooah:  
Shri Ramaachandra Ulaka:  
Shri N. R. Laskar:  
Shri Dhuleshwar Meena:  
Shrimati Savitri Nigam:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 721 on the 17th September, 1963 and state:

(a) the decisions since taken by the F.A.O. at its November conference on the recommendations of the World Food Congress; and

(b) the action Government propose to take in the light of those decisions?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) The F.A.O. Conference discussed the following re-